

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

C.P. (IB)/1234(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **13.05.2024**

NAME OF THE PARTIES: **Mr. Rajeev Gupta**

VS

Supreme Infrastructure India Limited

For OC : Appearance not given

For CD : Adv. Ashish Pyasi a/w Adv. Avinash R Khanolkar, Adv. Surekha
Yadav and Adv. Khushbu Bhanushali

Section 9 of IBC

ORDER

Heard both the Counsel for OC and CD in detail. **Reserved for orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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